

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1783/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE PARTIES: NAS Contracts Pvt. Ltd
V/s.
Rajesh Estates & Nirman Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Mr. Sanjay Udeschi alw Mr. Darshan Ashar ilb Sanjay Udeschi & Co - Advocates for Petitioners	Advocate	
2.	Mr. SRIHARI SARANATHAN ilb KHATTAW & Co. for RESPONDENTS	ADVOCATE	

ORDER

CP No. 1783/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 16.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)